

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/54612/2024 ARBP/112/2024	NILAKANTHA SAHU VS M/S BABA MARINE,BALASORE	DR.BINODA KUMAR MISHRA VS	// (//
2	D-BLAPL/38503/2024 BLAPL/13137/2024	RAJA @ RAJENDRA BARLA VS STATE OF ODISHA	LOKANATH NAIK VS	JAGATPUR /358 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000112/2024
3	D-BLAPL/39261/2024 BLAPL/13138/2024	RABINDRA MALLICK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) 2(A)CC/0000225/2024
4	D-BLAPL/38724/2024 BLAPL/13139/2024	AJIT @ ADITI BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	HANDAPA /222 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000059/2024
5	D-BLAPL/38938/2024 BLAPL/13140/2024	SANTOSH KUMAR DALABEHERA @ SANTOSH @ SANTOSA KUMAR DALABEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	BHARATPUR PS /183 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000536/2024
6	D-BLAPL/39265/2024 BLAPL/13141/2024	CHITTARANJAN ROUT @ JAGA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /957 /2024 SPECIAL JUDGE,ROURKELA(Sundargarh Spl/0000044/2024
7	D-BLAPL/39018/2024 BLAPL/13142/2024	RABINDRA GIRI VS STATE OF ODISHA	ANSHUMAN PANDA VS	KHANTAPADA /437 /2018 AD-HOC A.D.J.(FTSC),BALASORE(Bales Spl/0000335/2018
8	D-BLAPL/39103/2024 BLAPL/13143/2024	PATRICK CHIZOROM ORAJAKA VS STATE OF ODISHA	MANORANJAN MUDULI VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C,CUTTACK(Cuttack) GR/0001531/2022
9	D-BLAPL/39273/2024 BLAPL/13144/2024	BHIKARI CHARAN NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	DHENKANAL TOWN /282 /2016 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001073/2016
10	D-BLAPL/39191/2024 BLAPL/13145/2024	SATYANANDA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000034/2024
11	D-BLAPL/39197/2024 BLAPL/13146/2024	LITU NAHAK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KODALA /482 /2023 ADJ,KODALA(Ganjam) ST/0000038/2024

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12	D-BLAPL/39281/2024 BLAPL/13147/2024	PRATIK TRIPATHY @ PICHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /249 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000478/2024
13	D-BLAPL/39211/2024 BLAPL/13148/2024	PATHI GADANG VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /67 /2022 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000080/2022
14	D-BLAPL/39214/2024 BLAPL/13149/2024	HARENDRA YADAV VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /79 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000075/2023
15	D-BLAPL/39216/2024 BLAPL/13150/2024	SIBASANKAR MALIYADI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	LAXMIPUR /85 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000237/2024
16	D-BLAPL/39223/2024 BLAPL/13151/2024	CHINTU @ BIKASH RANJAN SAHOO VS STATE OF ODISHA	ABAKASH NANDA VS	CUTTACK SADAR /544 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001256/2024
17	D-BLAPL/39286/2024 BLAPL/13152/2024	GURUDEV SETH VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /202 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0001411/2024
18	D-BLAPL/39237/2024 BLAPL/13153/2024	SACHI @ SACHIKANTA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MARKAT NAGAR /201 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000998/2024
19	D-BLAPL/39257/2024 BLAPL/13154/2024	ALOK SAHU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	CHARMAL /150 /2024 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000661/2024
20	D-BLAPL/39307/2024 BLAPL/13155/2024	RAJU DANDIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /232 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala) Spl/0000043/2024
21	D-BLAPL/39310/2024 BLAPL/13156/2024	SUBAL SETHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /212 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000590/2024
22	D-BLAPL/39319/2024 BLAPL/13157/2024	REDDY KAUSALYA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) 2(B)CC/0000005/2024
23	D-BLAPL/39348/2024	MAHAMMAD ANWAR	SARBESWAR SAHOO	/ /0

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	BLAPL/13158/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./000034/2024
24	D-BLAPL/39165/2024 BLAPL/13159/2024	TAPAN DUTTA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000353/2024
25	D-BLAPL/38914/2024 BLAPL/13160/2024	DEVDRAM VS STATE OF ODISHA	RAMESH AGARWAL VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024
26	D-BLAPL/39315/2024 BLAPL/13161/2024	AWADH BIHARILAL SRIVASTAV VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BOLANGIR SADAR /518 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000114/2024
27	D-BLAPL/39317/2024 BLAPL/13162/2024	SANAJ @ SANAJA PRADHAN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BHANJANAGAR /144 /2010 ASSISTANT SESSIONS JUDGE,BHANJA ST/0000190/2018
28	D-BLAPL/39339/2024 BLAPL/13163/2024	KALPANA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur) 2(A)CC/0000272/2024
29	D-BLAPL/39087/2024 BLAPL/13164/2024	SATYASAI JENAMANI VS STATE OF ODISHA	AJAYA NAYAK VS	KODINGA /126 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001076/2024
30	D-BLAPL/39346/2024 BLAPL/13165/2024	PARVEZ ALAM @ GUDDU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMBARI /233 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000971/2024
31	D-BLAPL/38908/2024 BLAPL/13166/2024	BHARAT @ PARAM MATIARI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /80 /2019 J.M.F.C,REAMAL(Debagarh) CT/0000178/2019
32	D-BLAPL/39194/2024 BLAPL/13167/2024	PRADEEP PARIDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /368 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL GR/0000900/2024
33	D-CMAPL/51353/2024 CMAPL/464/2024	RASHMI RANJAN PATRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// (
34	D-CMAPL/54166/2024 CMAPL/465/2024	GURU CHARAN SAMAL VS	ADV. VS	// (

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35	D-CMAPL/53855/2024 CMAPL/466/2024	STATE OF ODISHA SAROJINI NAIK @ HEMBRAM VS TAHASILDAR, RAIRANGPUR	SIVA SANKAR CHAINI VS	// // ()
36	D-CMAPL/54588/2024 CMAPL/467/2024	BABITA BEHERA VS OFFICE OF THE INSURANCE OMBUDSMAN, BBSR	DILLIP KUMAR MOHAPATRA VS	// ()
37	D-CMP/51906/2024 CMP/1503/2024	KUNI KAR VS MAHESWAR SATAPATHY	RABI NARAYAN MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh
38	D-CONTC/54069/2024 CONTC/8282/2024	BHABANI SHANKAR PANIGRAHI VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()
39	D-CONTC/53576/2024 CONTC/8283/2024	JAGABANDHU MISHRA VS ARAVIND AGARWAL, IAS	ADV. VS	// ()
40	D-CONTC/55061/2024 CONTC/8284/2024	DEBI PRASAD RANA VS SATYABRATA SAHU, I.A.S., ADDL CHIEF SECY, ODISHA	MANMAYA KUMAR DASH VS	// ()
41	D-CRLA/39362/2024 CRLA/1365/2024	BISWAMBAR KANHAR VS STATE OF ODISHA(VIG.)	AMULYA RATNA PANDA VS	VIGILANCE PS (BERHAMPUR) /45 /2012 SPECIAL JUDGE (VIGILANCE), PHULBA
42	D-CRLA/39365/2024 CRLA/1366/2024	BISWANATH KANHAR VS STATE OF ODISHA(VIG.)	AMULYA RATNA PANDA VS	GR/0000110/2013 VIGILANCE PS (BERHAMPUR) /45 /2012 SPECIAL JUDGE (VIGILANCE), PHULBA
43	D-CRLMA/39374/2024 CRLMA/221/2024	BIPLAB BISWAS @ BILLO VS STATE OF ODISHA	ASIT KUMAR JENA VS	GR/0000110/2013 KALIMELA /87 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang
44	D-CRLMC/39196/2024 CRLMC/4930/2024	N.LAXMAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	Spl/0000113/2023 KANTABANJI /215 /2022 ADDL.SESIONS JUDGE,KANTABANJI(Q
45	D-CRLMC/39201/2024 CRLMC/4931/2024	P.SRINIVAS RAO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	CRREV/0000005/2023 KANTABANJI /215 /2022 ADDL.SESIONS JUDGE,KANTABANJI(Q CRREV/0000007/2023

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46	D-CRLMC/39206/2024 CRLMC/4932/2024	B.RAMESH NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KANTABANJI /215 /2022 ADDL.SESIONS JUDGE,KANTABANJI(C CRREV/0000006/2023
47	D-CRLMC/39208/2024 CRLMC/4933/2024	GOPI NAIDU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KANTABANJI /215 /2022 ADDL.SESIONS JUDGE,KANTABANJI(C CRREV/0000008/2023
48	D-CRLMC/39034/2024 CRLMC/4934/2024	DEBASIS BHOL VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0003652/2022
49	D-CRLMP/38685/2024 CRLMP/1786/2024	GOURANGA CHANDRA PANDA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// (//
50	D-CRLREV/39037/2024 CRLREV/758/2024	MANCHAN SAHU VS JAMBOBATI MEHER	SUSANTA KUMAR TRIPATHY VS	//0 A.D.J.,SONEPUR(Sonepur) CRA/0000013/2016
51	D-CRLREV/39271/2024 CRLREV/759/2024	JITENDRA KUMAR SAHOO VS MONALISA SAHOO	DESHA RANJAN RATH VS	//0 DISTRICT & SESSIONS JUDGE,PURI(Pur CRA/0000019/2024
52	D-FAO/54663/2024 FAO/605/2024	RABINDRA DEBATA VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000134/2023
53	D-MACA/54037/2024 MACA/1327/2024	NARA NAGABANSA VS NABINA DORA	DHANANJAYA MUND VS	// A.D.J.,JEYPORE(Koraput) Mac/0000093/2019
54	D-MATA/54124/2024 MATA/457/2024	SADANANDA NAYAK VS SUJATA PATRA	SWAYAMJIT ROUT VS	// FAMILY COURT AT PARALAKHEMUND CP/0000069/2023
55	D-MATA/54445/2024 MATA/458/2024	SMRUTIMALA DASH VS CHINMAYA PANDA	GOPINATH MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000914/2023
56	D-OTAPL/53762/2024 OTAPL/56/2024	COMMNR. OF CENTRAL GST AND CENTRAL EXCISE, BBSR VS M/S. AARATI STEELS LTD., CUTTACK	PRASENJEET MOHAPATRA (SR.S.C.) VS	// (//
57	D-RPFAM/51195/2024	SRIDHARA MOHAPATRA	ASHOK DAS	//

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	RPFAM/386/2024	VS LAXMIPRIYA MOHAPATRA@ROUTRAY	VS	JUDGE FAMILY COURT,PURI(Puri) Crp/0000070/2022
58	D-RPFAM/53804/2024 RPFAM/387/2024	SUSANTA KUMAR DAS VS RITANJALI BEHERA	BYOMAKESH TRIPATHY VS	// JUDGE FAMILY COURT-II,BHUBANESW Crp/0002836/2019
59	D-RPFAM/54196/2024 RPFAM/388/2024	BIPIN PRADHAN VS SEEMA BADAJENA	RAMESH KUMAR SAHU VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000022/2024
60	D-TRP(C)/54298/2024 TRP(C)/418/2024	LIPIKA BHOI VS SANGRAM KUMAR BISI	IPSIT AUROBINDO ACHARYA VS	// JUDGE, FAMILY COURT, JHARSGUDA(G CP/0000112/2024
61	D-TRPCRL/39316/2024 TRPCRL/123/2024	PRAVATI SAHOO VS SUDHIRA KUMAR SAHOO	BIJAYA KUMAR SAHOO VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000198/2015
62	D-WA/53226/2024 WA/3476/2024	STATE OF ODISHA VS ANIL KUMAR SETHY	SASWAT DAS, A.G.A. VS	// ()
63	D-WA/53489/2024 WA/3477/2024	STATE OF ODISHA VS ROSHAN NAG	SASWAT DAS, A.G.A. VS	// ()
64	D-WA/53490/2024 WA/3478/2024	STATE OF ODISHA VS BIJESH KUMAR SAHOO	SASWAT DAS, A.G.A. VS	// ()
65	D-WA/53962/2024 WA/3479/2024	STATE OF ODISHA VS DHYANARANJAN SAHOO	SASWAT DAS,A.G.A VS	// ()
66	D-WA/54569/2024 WA/3480/2024	KSHITISH KUMAR JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()
67	D-WA/54132/2024 WA/3481/2024	SUJATA MAHAPATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()
68	D-WA/53504/2024 WA/3482/2024	STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// ()

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69	D-WA/54591/2024 WA/3483/2024	AKSHYA KUMAR CHOUHAN SUBHADARSHINI RAM VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //
70	D-WA/54503/2024 WA/3484/2024	STATE BANK OF INDIA VS M/S PRATISTHA ENGINEERING LIMITED,BBSR	DILLIP KUMAR MOHAPATRA VS	// 0 //
71	D-WA/54554/2024 WA/3485/2024	DIBYA SATABDIKA DAS VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
72	D-WA/53957/2024 WA/3486/2024	STATE OF ODISHA VS ANANTA KISHORE MOHANTY	SASWAT DAS,A.G.A VS	// 0 //
73	D-WA/53953/2024 WA/3487/2024	STATE OF ODISHA VS TRINATH KUMAR NAIK	SARBESWAR BEHERA,A.G.A VS	// 0 //
74	D-WA/53954/2024 WA/3488/2024	STATE OF ODISHA VS AKASH ROUT	SASWAT DAS,A.G.A VS	// 0 //
75	D-WA/53959/2024 WA/3489/2024	STATE OF ODISHA VS ABINASH SAHOO	SASWAT DAS,A.G.A VS	// 0 //
76	D-WA/53961/2024 WA/3490/2024	STATE OF ODISHA VS SANYASI BEHERA	SASWAT DAS,A.G.A VS	// 0 //
77	D-WA/53949/2024 WA/3491/2024	STATE OF ODISHA VS DHIRENDRA KUMAR BISWAL	SASWAT DAS,A.G.A VS	// 0 //
78	D-WA/53967/2024 WA/3492/2024	STATE OF ODISHA VS MAHESWAR PATI	SASWAT DAS,A.G.A VS	// 0 //
79	D-WA/53938/2024 WA/3493/2024	STATE OF ODISHA VS DHARANIDHAR SAMAL	SACHIDANANDA NAYAK, A.S.C. VS	// 0 //

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80	D-WA/53965/2024 WA/3494/2024	STATE OF ODISHA VS MONALISA NAYAK	SASWAT DAS,A.G.A VS	// 0 //
81	D-WA/53960/2024 WA/3495/2024	STATE OF ODISHA VS ASHOK KUMAR BEHERA	SASWAT DAS,A.G.A VS	// 0 //
82	D-WA/54625/2024 WA/3496/2024	LOPAMUDRA PARIJA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
83	D-WA/54989/2024 WA/3497/2024	NILAM DAKUA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
84	D-WA/55000/2024 WA/3498/2024	JYOTRIMAYEE SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
85	D-WA/54434/2024 WA/3499/2024	STATE OF ODISHA VS GURUPRASAD PRADHAN	SASWAT DAS, A.G.A. VS	// 0 //
86	D-WP(C)/54502/2024 WP(C)/33216/2024	BANSHIDHAR DASH VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
87	D-WP(C)/54808/2024 WP(C)/33217/2024	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SUDHANSU ACHARYAH VS	// 0 //
88	D-WP(C)/53880/2024 WP(C)/33218/2024	SUSHANTA GAJENDRA SINGH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
89	D-WP(C)/54675/2024 WP(C)/33219/2024	BHAGABAT PRASAD MURMU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
90	D-WP(C)/52404/2024 WP(C)/33220/2024	RASHMIPRAVA SATAPATHY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
91	D-WP(C)/54469/2024	BIJAY KUMAR DAS	DIPTI RANJAN MOHAPATRA	//

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	WP(C)/33221/2024	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/53891/2024 WP(C)/33222/2024	PRASANTA KUMAR ROUT VS GRID CORPORATION OF ODISHA LIMITED, BBSR	SOUBHAGYA SUNDAR DAS VS	// 0 //
93	D-WP(C)/54734/2024 WP(C)/33223/2024	MAJOR DILLIP KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
94	D-WP(C)/54613/2024 WP(C)/33224/2024	SUNANDA PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
95	D-WP(C)/53898/2024 WP(C)/33225/2024	INA MOHANTY VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
96	D-WP(C)/54014/2024 WP(C)/33226/2024	M/S. GEOLANE INFRASTRUCTURES (P) LTD, BBSR VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
97	D-WP(C)/53916/2024 WP(C)/33227/2024	TARANISEN SINGH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
98	D-WP(C)/53923/2024 WP(C)/33228/2024	BIBHUDATTA NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
99	D-WP(C)/54606/2024 WP(C)/33229/2024	YASHOBANTA MOHANTA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
100	D-WP(C)/54076/2024 WP(C)/33230/2024	PINNINTI RAMA RAO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
101	D-WP(C)/54668/2024 WP(C)/33231/2024	GURUPADARBINDA ROUT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
102	D-WP(C)/54756/2024 WP(C)/33232/2024	PRANATI MOHAPATRA VS	SANGRAM JENA VS	// 0

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103	D-WP(C)/54669/2024 WP(C)/33233/2024	STATE OF ODISHA PABITRA NARAYAN MOHANTY VS	ARUN KUMAR PATRA VS	// // 0
104	D-WP(C)/54671/2024 WP(C)/33234/2024	STATE OF ORISSA KULAMANI RANA VS	ARUN KUMAR PATRA VS	// // 0
105	D-WP(C)/54739/2024 WP(C)/33235/2024	STATE OF ODISHA DR.RAJLAXMI KANUNGO VS	SUBHADUTTA ROUSTRAY VS	// // 0
106	D-WP(C)/54653/2024 WP(C)/33236/2024	STATE OF ODISHA JITENDRA KUMAR MOHANTA VS	SAMEER KUMAR DAS VS	// // 0
107	D-WP(C)/54672/2024 WP(C)/33237/2024	STATE OF ODISHA ALISHA MOHANTY VS	SAMEER KUMAR DAS VS	// // 0
108	D-WP(C)/54473/2024 WP(C)/33238/2024	BERHAMPUR UNIVERSITY, GANJAM SANJAY ROUL VS	SARADA DASH VS	// // 0
109	D-WP(C)/54627/2024 WP(C)/33239/2024	UNION BANK OF INDIA, BERHAMPUR ANIL KUMAR MISHRA VS	ARUN KUMAR PATRA VS	// // 0
110	D-WP(C)/53567/2024 WP(C)/33240/2024	STATE OF ORISSA KISHAN KUMAR MOHANTY VS	SAMEER KUMAR DAS VS	// // 0
111	D-WP(C)/54639/2024 WP(C)/33241/2024	STATE OF ODISHA BISHNU CHARAN NAYAK VS	ARUN KUMAR PATRA VS	// // 0
112	D-WP(C)/54757/2024 WP(C)/33242/2024	STATE OF ODISHA DR.CHITRANGADA SAMANTSINGHAR VS	SUBHADUTTA ROUSTRAY VS	// // 0
113	D-WP(C)/53098/2024 WP(C)/33243/2024	STATE OF ODISHA RAMA CHANDRA NAYAK VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/54081/2024 WP(C)/33244/2024	AKSHAYA KUMAR BAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
115	D-WP(C)/54000/2024 WP(C)/33245/2024	SHARAT KUMAR UPADHYAYA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
116	D-WP(C)/54760/2024 WP(C)/33246/2024	DR.KALYANI DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
117	D-WP(C)/54008/2024 WP(C)/33247/2024	MAHESWAR ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
118	D-WP(C)/54010/2024 WP(C)/33248/2024	RAMAKRUSHNA TARAI VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
119	D-WP(C)/53926/2024 WP(C)/33249/2024	ANANTA CHARAN SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
120	D-WP(C)/54664/2024 WP(C)/33250/2024	PRAMOD SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
121	D-WP(C)/54011/2024 WP(C)/33251/2024	RAIBARIA RAITA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
122	D-WP(C)/54577/2024 WP(C)/33252/2024	DHARANIDHAR NANDA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
123	D-WP(C)/54063/2024 WP(C)/33253/2024	SAROJ KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
124	D-WP(C)/54275/2024 WP(C)/33254/2024	ASHOK KUMAR DASH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
125	D-WP(C)/54786/2024	PRAMOD KUMAR PADHY	MANAS PATI	//

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	WP(C)/33255/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/54678/2024 WP(C)/33256/2024	CHARUBALA DEBATA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
127	D-WP(C)/54787/2024 WP(C)/33257/2024	ALEKH CHARAN SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
128	D-WP(C)/54980/2024 WP(C)/33258/2024	LAXMIDHAR MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
129	D-WP(C)/54960/2024 WP(C)/33259/2024	ANUPAMA BISWAL VS ODISHA MINING CORPORATION LTD., BBSR	DIPTI RANJAN MOHAPATRA VS	// 0 //
130	D-WP(C)/54984/2024 WP(C)/33260/2024	PRAMOD KUMAR BARAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
131	D-WP(C)/55080/2024 WP(C)/33261/2024	BIPANA JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
132	D-WP(C)/54020/2024 WP(C)/33262/2024	SUJANA ROUT VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
133	D-WP(C)/53569/2024 WP(C)/33263/2024	DR.LAMBODAR DEY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
134	D-WP(C)/53606/2024 WP(C)/33264/2024	SOUMYA RANJAN BEHERA JADAV VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
135	D-WP(C)/53894/2024 WP(C)/33265/2024	SUSIL KUMAR CHAND VS JYOTIRMAYEE GAAN	RAMESH AGARWAL VS	// 0 //
136	D-WP(C)/53939/2024 WP(C)/33266/2024	JEETENDRA ROUT VS	MISS NAMITA PATTANAIAK VS	// 0

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137	D-WP(C)/55088/2024 WP(C)/33267/2024	STATE OF ODISHA CHARAMPA PACS (PRIMARY AGRICULTURE COOPERATIVE SOCIETY), BHADRAK VS	SUKANTA KUMAR DALAI VS	// // ()
138	D-WP(C)/53896/2024 WP(C)/33268/2024	STATE OF ODISHA NARGIS JAHAN VS	MOHAMMED RIAZ VS	// // ()
139	D-WP(C)/54043/2024 WP(C)/33269/2024	COLLECTOR, BHADRAK ABHIMANYU RANA VS	DILLIP KUMAR PATTANAYAK VS	// // ()
140	D-WP(C)/53966/2024 WP(C)/33270/2024	THE SPECIAL LAND ACQUISITION R AND R OFFICER, RENGALI IRRIGATION PROJECT, ANGUL SUGANDHARAJ PANDA VS	SUSANTA DASH VS	// // ()
141	D-WP(C)/54054/2024 WP(C)/33271/2024	THE MANAGING DIRECTOR, M/S. C AND S ELECTRIC LTD., NEW DELHI KABITA NAHAK VS	SURJYA NARAYAN SAHU VS	// // ()
142	D-WP(C)/55097/2024 WP(C)/33272/2024	STATE OF ODISHA SAKUNTALA SAHOO VS	SUKANTA KUMAR DALAI VS	// // ()
143	D-WP(C)/53940/2024 WP(C)/33273/2024	STATE OF ODISHA BRUNDABAN MALLICK VS	MISS NAMITA PATTANAİK VS	// // ()
144	D-WP(C)/54747/2024 WP(C)/33274/2024	STATE OF ODISHA NILAMANI LENKA VS	SANGRAM JENA VS	// // ()
145	D-WP(C)/53927/2024 WP(C)/33275/2024	STATE OF ODISHA TARINI GOUDA VS	SUKANTA KUMAR DALAI VS	// // ()
146	D-WP(C)/53975/2024 WP(C)/33276/2024	STATE OF ODISHA SUDARSHAN MOHAPATRA VS	BANSHIDHAR SATAPATHY VS	// // ()
147	D-ABLAPL/39137/2024 ABLAPL/15033/2024	STATE OF ODISHA ROHIT PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// // // KABISURYANAGAR /574 /2024 ()

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148	D-ABLAPL/39162/2024 ABLAPL/15034/2024	LEMAK DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /129 /2024 () //
149	D-ABLAPL/37223/2024 ABLAPL/15035/2024	CHHATIA@CHAKRADHAR BEHERA VS STATE OF ODISHA	MANORANJAN MUDULI VS	JUDUM /154 /2024 () //
150	D-ABLAPL/39233/2024 ABLAPL/15036/2024	SUKANTA BADIJENA VS STATE OF ODISHA	SANJIT MISHRA VS	KANAS /271 /2024 () //
151	D-ABLAPL/39058/2024 ABLAPL/15037/2024	ANIL @ BISWAJIT NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /404 /2024 () //
152	D-ABLAPL/39236/2024 ABLAPL/15038/2024	BISWAMBAR ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /305 /2024 () //
153	D-ABLAPL/39109/2024 ABLAPL/15039/2024	RAMAKANTA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000664/2024
154	D-ABLAPL/39218/2024 ABLAPL/15040/2024	KHECHADA @ PADMANAV MOHANTY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /425 /2024 () //
155	D-ABLAPL/39127/2024 ABLAPL/15041/2024	BIBHUTI BHUSAN PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JODAPADAR /234 /2023 () //
156	D-ABLAPL/39242/2024 ABLAPL/15042/2024	SRIKANTA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /305 /2024 () //
157	D-ABLAPL/39244/2024 ABLAPL/15043/2024	RAMESH JENA VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000088/2022
158	D-ABLAPL/38652/2024 ABLAPL/15044/2024	RUPESH JAISWAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	DHENKANAL SADAR /129 /2019 () //
159	D-ABLAPL/38931/2024	JAYANTA PRADHAN @ PADHAN	AMIT KUMAR SAA	PADAMPUR /278 /2022

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	ABLAPL/15045/2024	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/39245/2024 ABLAPL/15046/2024	PRABHUDATTA LENKA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ASTARANGA /199 /2024 () //
161	D-ABLAPL/39086/2024 ABLAPL/15047/2024	RAJENDRA SAMAL VS STATE OF ODISHA	AJAYA NAYAK VS	RASOL /336 /2024 () //
162	D-ABLAPL/39249/2024 ABLAPL/15048/2024	BHUBANESWAR MAHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /299 /2024 () //
163	D-ABLAPL/38803/2024 ABLAPL/15049/2024	NANDINI PATRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	ASTARANGA /221 /2024 () //
164	D-ABLAPL/39253/2024 ABLAPL/15050/2024	AMARSHAKTI NATH JAISWAL @ AMARSHAKTI JAISWAL VS STATE OF ODISHA	SOUGAT DASH VS	BRAHMANITARANG /182 /2024 () //
165	D-ABLAPL/39299/2024 ABLAPL/15051/2024	PRAKASH DAS @ PRAKASH KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000107/2024
166	D-ABLAPL/39268/2024 ABLAPL/15052/2024	ARCHANA SETHI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	INFOCITY PS /564 /2024 () //
167	D-ABLAPL/39300/2024 ABLAPL/15053/2024	PABITRA SWAIN VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
168	D-ABLAPL/39275/2024 ABLAPL/15054/2024	PINKUN LENKA @ RONIT LENKA VS STATE OF ODISHA	CHHABI BEHERA VS	2(A)CC/0000484/2024 CUTTACK SADAR /706 /2024 () //
169	D-ABLAPL/39301/2024 ABLAPL/15055/2024	ANTARYAMI SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000110/2024
170	D-ABLAPL/39264/2024 ABLAPL/15056/2024	MANASH MANGARAJ VS	AMITAV TRIPATHY VS	ITAMATI /298 /2024 ()

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171	D-ABLAPL/39303/2024 ABLAPL/15057/2024	STATE OF ODISHA SRIRAM SAHOO VS	PRADIPTA BEURA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack)
172	D-ABLAPL/39311/2024 ABLAPL/15058/2024	STATE OF ODISHA RAM SINGH @ RAM NARESH SINGH VS	SWARAJ PATEL VS	2(A)CC/0000108/2024 SUNDARGARH TOWN /407 /2024 ()
173	D-ABLAPL/39238/2024 ABLAPL/15059/2024	STATE OF ODISHA SUKANTA PRADHAN VS	DIBYAJYOTI SAHOO VS	// LAIKERA /304 /2024 ()
174	D-ABLAPL/39280/2024 ABLAPL/15060/2024	STATE OF ODISHA GOBARDHAN SAMAL VS	NIRANJAN MAHARANA VS	// MAHILA P.S. BUXIBAZAR /184 /2024 ()
175	D-ABLAPL/39322/2024 ABLAPL/15061/2024	STATE OF ODISHA ABINASH BAG @ LALU VS	NIRANJAN HOTA VS	// BOLANGIR TOWN /813 /2024 ()
176	D-ABLAPL/39297/2024 ABLAPL/15062/2024	STATE OF ODISHA BICHITRANANDA SENAPATI VS	SAMEER KUMAR DAS VS	// NIMAPADA /323 /2021 ()
177	D-ABLAPL/39138/2024 ABLAPL/15063/2024	STATE OF ODISHA KHIROD CHANDRA PARIDA @ KSHIROD VS	SATYA RANJAN MULIA VS	// CHOUDWAR /652 /2024 ()
178	D-ABLAPL/39188/2024 ABLAPL/15064/2024	STATE OF ODISHA SHANKAR MANDAL VS	ARUN KUMAR BEHERA VS	// TALASARI MARINE /116 /2024 ()
179	D-ABLAPL/39288/2024 ABLAPL/15065/2024	STATE OF ODISHA MURALIDHAR NAYAK VS	PRADEEP KUMAR DAS VS	// PIRAHAT P.S /277 /2024 ()
180	D-ABLAPL/39294/2024 ABLAPL/15066/2024	STATE OF ODISHA SHASHI KANTA BARIK VS	PARTHA SARATHI DAS VS	// TURUMUNGA /330 /2024 ()
181	D-ABLAPL/35762/2024 ABLAPL/15067/2024	STATE OF ODISHA PRAKASH NAG VS STATE OF ODISHA	SWARAJ PATEL VS	// SUNDARGARH TOWN /314 /2024 () //